REF'NCE : Vacation Court Notice Dated 21.12.2023.

N O T I C E
(VACATION COURT)

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Division Bench comprising of the **Hon'ble Shri. Justice Shivkumar Dige** and the **Hon'ble Shri. Justice Somasekhar Sundaresan** has issued the following directions :

1) **The Bench shall sit only on 29th December 2023 at 10.30 a.m.**

2) **Mentioning, if any, is permitted only at 10.30 a.m. Mentioning is allowed in case of extremely urgent matters only, which cannot wait till re-opening of Regular Court.**

3) **Costs may be imposed, if urgency is not made out.**

Dated this the 28th day of December, 2023.

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.